

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.4341
TO BE ANSWERED ON 13TH DECEMBER, 2019**

PHYSIOTHERAPY CLINICS

**4341. DR. DNV SENTHILKUMAR S.:
DR. HEENA GAVIT:
SHRI VINAYAK RAUT:
SHRI SHRIRANG APPA BARNE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of Government and private physiotherapy clinics functioning at present in the country;
- (b) whether there is acute shortage of physiotherapy clinics in the country;
- (c) if so, the details thereof and the reasons therefor along with the corrective steps in this regard;
- (d) whether the Government has fixed any criteria and qualification to run a physiotherapy centre;
- (e) if so, the details regarding requirement of certification to run a physiotherapy clinic to ensure public safety;
- (f) the number of sanctioned post of various grades of physiotherapists in general and SC/ST/OBC in various Central Government hospitals in the country;
- (g) whether the Government has failed to fill up the posts of physiotherapists resulting in heavy rush in hospital, if so, the details thereof and the reasons therefor and the steps taken by the Government to fill up the posts in a time bound manner; and
- (h) the other steps taken by the Government to promote physiotherapy in Government hospitals in the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Health being a State subject, the information is not maintained Centrally. Government of India has notified Clinical Establishments Act, 2010 and Clinical Establishments (central Government) Rules, 2012 thereunder for registration and regulation of Clinical Establishments in the States/UTs wherever the Act is applicable. As on date Clinical Establishments Act is applicable in 11 States and 6 Union Territories namely Arunachal Pradesh, Assam, Bihar, Himachal Pradesh, Jharkhand, Mizoram, Rajasthan, Sikkim, Uttar Pradesh, Uttarakhand, Haryana, Andaman & Nicobar Islands, Chandigarh, Dadra & Nagar Haveli, Daman & Diu, Lakshadweep, Jammu and Kashmir, Ladakh and Puducherry However, the implementation of the Act is within the remit of respective State/UT Government.

As per information available in the State-wise online data of clinical establishments registered under the Clinical Establishments Act 2010, the number of Government and Private clinical establishments providing Physiotherapy services is given in the table as under:

State Name	Total	Govt.	Private
Anaman & Nicobar Islands (UT)	10	4	6
Arunachal Pradesh	2	1	1
Assam	186	30	156
Chandigarh (UT)	35	7	28
Dadra & Nagar Haveli (UT)	10	2	8
Daman & Diu (UT)	14	6	8
Haryana	84	20	64
Himachal pradesh	97	13	84
Jharkhand	182	12	170
Puducherry (UT)	15	1	14
Rajasthan	37	10	27
Uttarakhand	31	7	24
Total	703	113	590

(b) & (c): No such data is maintained Centrally.

(d) & (e): Under Clinical establishments Act, 2010 National Council for Clinical establishments framed the Minimum standards for physiotherapy centers which is available at web-link: <http://www.clinicalestablishments.gov.in/WriteReadData/597.pdf>

The registration of a Clinical Establishment including physiotherapy centre is mandatory in the States/UTs wherever the aforesaid Act is applicable. For registration and continuation, the physiotherapy clinic/centres are required to comply with the minimum standards.

(f) to (h): As per information received from the three Central Government Hospitals, the details of the Physiotherapists are as under:

Dr.R.M.L. Hospital, New Delhi:

Post	Dr.RML Hospital, New Delhi		
	Sanctioned	Filled	Category
Sr. Physiotherapist	2	2	Gen – 2
Physiotherapist	12	12	Gen – 7 OBC – 3 SC – 2 ST – 0
Total:	14	14	

Safdarjung Hospital, New Delhi:

Post	Safdarjung Hospital, New Delhi		
	Sanctioned	Filled	Vacant

Sr. Physiotherapist	6	3	3
Physiotherapist	38	26	12
Total:	44	29	15

The applicable reservation in the post is SC-15%, ST – 5%, OBC – 27% and EWS – 10% and posts are filled on the basis of applicable points for SC, ST and OBC as per applicable reservation roster. Offer of appointment has been issued for 11 posts of Physiotherapist and 1 post has been advertised.

LHMC and Associated Hospital, New Delhi:

Post	LHMC & Associated KSCH, New Delhi			
	Sanctioned	Filled	Vacant	Category
Sr. Physiotherapist	0	0	0	
Physiotherapist	6	5	1	UR - 3 SC - 1 ST - 1
Total:	6	5	1	